

(c) and (d) 'A', 'B' & 'C' Certificates issued by the N.C.C. are considered as Special qualifications and candidates with these certificates are given weightage in the selection process.

[Translation]

#### Bodhghat Project

5063. SHRIMATI CHHABILA ARVIND NETAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of final decision taken regarding the clearance to Bodhghat project from environment and forestry angles;

(b) the area of land required for rehabilitation of the persons affected from the said project; and

(c) the steps being taken by the Government to rehabilitate the affected persons?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) Bodhghat Hydro-Electric Project was cleared from Environmental angle in January, 1979, with some safeguards. Additional safeguards were also suggested in February, 1985. The proposal of diversion of forest land under the Forest (Conservation) Act, 1980, has been rejected in September, 1994.

(b) and (c) Does not arise.

[English]

#### Flights by B.S.F. Aircraft

5064. SHRI N.J. RATHVA:  
SHRI NAMDEO DIWATHE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of flights taken off by aircraft of the Border Security Force during the last three years, State-wise;

(b) the details thereof; and

(c) the details of the people travelled therein and dates of their journeys along-with the purpose thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) The requisite information is given in the Statement-I enclosed.

(c) The aircrafts available with the Border Security Force are utilised for operational requirements of the Central Para Military Forces. These aircrafts are also used for the officials Commitments of the Ministers and officials in the Ministry of Home Affairs. At times these aircrafts

are also made available to other Ministers/VIPs for official purposes on payment basis. The list of names of such Ministers/other VIPs along with their date of journeys, who used the aircraft in the year 1993-94, 1994-95 and 1995-96 is given in the statement II enclosed.

#### STATEMENT-I

S.No.	Name of the State/UT	No. of Flights during		
		1993-94	1994-95	1995-96
1.	Andhra Pradesh	11	26	24
2.	Andaman & Nicobar	1	4	—
3.	Assam	8	14	12
4.	Bihar	8	14	10
5.	Chandigarh	11	21	19
6.	Daman & Diu	2	—	2
7.	Goa	1	—	—
8.	Gujarat	8	5	3
9.	Himachal Pradesh	3	—	2
10.	Jammu & Kashmir	58	49	55
11.	Karnataka	3	10	8
12.	Kerala	5	6	3
13.	Lakshadweep	3	—	—
14.	Maharashtra	21	28	32
15.	Manipur	4	9	13
16.	Meghalaya	2	3	6
17.	Madhya Pradesh	22	15	21
18.	Nagaland	1	4	5
19.	Pondicherry	1	—	—
20.	Punjab	14	49	16
21.	Rajasthan	42	37	36
22.	Tamil Nadu	1	2	—
23.	Tripura	5	8	5
24.	Uttar Pradesh	30	46	57
25.	West Bengal	8	15	14
26.	Orissa	—	—	1